

By E-Mail/Speed Post/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/** \_\_\_\_\_ **/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To :- The District & Sessions Judge  
Cachar, Silchar

Dated Guwahati, the \_\_\_\_\_ December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JCD.I/19/21/4269 dated 03.12.2021

Sir,

With reference to the above, I am directed to inform you that Shri Ujal Borah, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar, has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 w.e.f. 10.12.2021 (subject to granting him Earned Leave) to visit his home town Gohpur, by the shortest possible route, as per existing Rules.

Shri Borah may be informed accordingly.

Yours faithfully

*Self*

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/ 6953-6956 /A. dated 20/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ujal Borah, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar for information with reference to his letter dated 01.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

*Signature*

**REGISTRAR (VIGILANCE)**

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